

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 848 of 2019

IN THE MATTER OF:

Deepakk Kumar

...Appellant

Versus

M/s Phoenix ARC Pvt. Ltd. & Anr.

...Respondents

Present:

For Appellant: Mr. Dilip Singh, and Deepak Kumar Singh, Advocates.

For Respondent: Ms. Sonaakshi Dhiman, Advocate for Phoenix ARC Pvt. Ltd. and Mr. Gautham Shivshankar, Advocate for RP.

O R D E R

04.02.2020 At request of the Learned counsel for the Appellant to file copy of Form – I, filed before the Learned Adjudicating Authority. The matter is adjourned to **17th February, 2020.**

[Justice Venugopal M.]
Member (Judicial)

[Vijai Pratap Singh]
Member (Technical)

[Shreesha Merla]
Member (Technical)